

Building for Delhi Corporation**"Pakistani Smugglers"**

1423. { Shri D. C. Sharma:
Shri Radha Raman:
Shri Vajpayee:
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have received any request from the Delhi Municipal Corporation for assistance for the construction of new building for the Corporation in the Ajmere Gate Extension Area; and

(b) if so, the decision taken thereon?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). No request for financial assistance has been received by Government. The Delhi Municipal Corporation has, however, approached the Ministry of Works, Housing and Supply for the allotment of a suitable site for their new office building.

Ex-Servicemen in Punjab

1424. **Shri Daljit Singh:** Will the Minister of Defence be pleased to state:

(a) the number of ex-servicemen from Punjab who were given employment in that State in Government/Private Service during 1957 and 1958 so far;

(b) the number of them belonging to Scheduled Castes; and

(c) the number of them belonging to Hoshiarpur and Kangra, district-wise?

The Deputy Minister of Defence (Sardar Majithia): (a) During the period January, 1957 to June, 1958, 3352 ex-Service personnel were placed in employment through the Employment Exchanges in the Punjab State.

(b) and (c). The information is not available.

1425. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state how many times fire was opened and exchanged between Pakistani smugglers and Indian border police or military personnel since the 16th April, 1958?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi)

1. Fire opened by Border Police on smugglers	4
2. Fire opened from Pakistan side (identity of persons unknown)	3
3. Fire opened and exchanged between the Pakistani smugglers and Indian Police	4

N.B.—Military personnel were not involved in any of these incidents.

PEPSU State Excise Department

1426. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state:

(a) the number of Class I to Class IV employees taken over from the PEPSU State Excise Department to the Central Excise Department at the time of integration (class-wise); and

(b) the number of such employees belonging to Scheduled Castes and Scheduled Tribes among them?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):

(a) No employee was taken over in the Central Excise Department from the PEPSU State Excise Department at the time of integration.

(b) Does not arise.

Tours of Commissioner for Scheduled Castes and Scheduled Tribes

1427. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) how many times the Commissioner for Scheduled Castes and Scheduled Tribes visited Punjab during 1958-59 so far; and